

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 8551 - JK (LD ) of 2025**

**DATED:- 23 - 07 - 2025**

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

No:-LAW-OIC/07/2025

Dated: 23.07.2025

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Deputy Legal Remembrancer





**Annexure to the Government Order No. 8551 - JK(LD) of 2025 dated 23.07.2025.**

S. No.	Case No.	Filing year	Case Type	Titled of the case	OIC	Designation	Mobile No. (for SMS)
1.	565	2025	OA	Bilal Mustafa V/s UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
2	516	2025	OA	Rafiya Kulsoom Vs UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
3	252	2025	OA	Munshi Ram Vs UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
4	470	2025	OA	iyoti Sen Vs UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
5	396	2025	OA	Kuldeep Singh Vs UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
6	452	2025	OA	Mulk Raj Vs UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
7	2226	2013	SWP	Uttam Singh V/s State of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
8	2608	2017	SWP	Nisar ahmed V/s State of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
9		2025		Abdul Kabir Keen Vs UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
10		2025		Javed Ahmed Vs UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
11	1450	2024	WPC	Satish Kumar Vs UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
12	3351	2014	SWP	Mukesh Kumar V/s State of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
13	0002130	2024	Civil Suit	Abdul Hakim Munshi Vs UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
14	395	2025	OA	Sajid Ali Zargar Vs UT of J&K & Ors.	Sh. Sanjay Dogra	CEO Kishtwar	9419215296
15	75/2019	2022/2016	TA/S WP	Mudasir Hamid V/s UT of J&K & Ors.	Sh. Mukhtar Ahmed		9419388456
16	287	2023	OA	Nitin Sharma Vs UT of J&K	Deepika Sharma	Under Secretary to the	9906978908

*Devsingh Jm*

						Government School Education Department	
17	643/1368	2022/2017	TA/S WP	Neelam Kumari VS State of J&k	Deepika Sharma	Under Secretary to the Government School Education Department	9906978908
18		2025	WPC	Sanjay Kumar VS UT of J&K	Sh. Rajeev Abrol	CEO Kathua	9419165575
19	345	2025	OA	Javed Ahmed Mantoo vs UT of J&K	Peer Zahid Ahmed	Deputy Secretary	9906401348

*Neysyga*

*Jm*